

Defective Case Register from 2024-12-06 to 2024-12-06

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/50929/2024	ADV.	2024-12-06	1-Annexures nos. not marked on index,2-Copy of order passed in CONTC.No.3627/2024 not filed
2	D-CRLMC/36550/2024	DIBYAJYOTI SAHOO	2024-12-06	1.After Annex-2 Annexures not chronogillogically furnished in the CRLMC file.
3	D-WP(C)/50758/2024	NIRANJAN PRASAD PATRA	2024-12-06	1.Rs.1.10 p not paid on c.copy of Annexure-6. 2.Nabakishore Swain, Respondent No.4 in court below has not been made party to this writ petition.
4	D-WP(C)/50923/2024	SATYA SMRUTI MOHANTY	2024-12-06	Annexure 13 series not legible
5	D-BLAPL/36660/2024	PRASANTA KUMAR PANDA	2024-12-06	As per standing order no-3 dated 9.7.2024 the name of victim / informant shall not be mentioned in Petitioner.
6	D-CRLMC/36074/2024	JUGALA KISHORE PANDA	2024-12-06	1.At page no.30 marking as Annex-3 appears to be wrong.
7	D-WP(C)/50917/2024	BHABANI SANKAR MISHRA	2024-12-06	Deficit court fee of Rs 24/ to be paid
8	D-RSA/50726/2024	HRUDANANDA MOHAPATRA	2024-12-06	Put up for further S.R after filing of C.Copy of both the Judgment.
9	D-WP(C)/50880/2024	SHASHI BHUSAN JENA	2024-12-06	Year of the case number mentioned in the index and petition at page 15 under annex.9 not tally to annex.9 as annexed.
10	D-WA/50838/2024	DINESH KUMAR PANDA	2024-12-06	Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
11	D-WP(C)/50843/2024	ASWINI KUMAR DASH	2024-12-06	1.Synopsis and date charts are not alphabetically paginated.2.Page Nos.2 to 4 of writ petition not signed by counsel.3.Legible copy of page Nos.21 and 24 to be filed.4.Respondent Nos.1 to 6 in court below have not made parties to this writ petition.
12	D-WP(C)/50904/2024	NIRMAL CHANDRA MOHANTY	2024-12-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-WP(C)/50915/2024	SATYA SMRUTI MOHANTY	2024-12-06	1.Page-54 is not properly arranged.2.Legible copy of page-104,105 and 106 to be filed.3.The name of opp.parties in I.A. is not correctly furnished.
14	D-WP(C)/50907/2024	SURYAKANTA DASH	2024-12-06	xerox attested copy of order under Annexure-11 filed, but c.copy there of not filed.
15	D-WP(C)/50759/2024	KOUSIK ANANDA GURU	2024-12-06	Synopsis and date charts are not alphabetically paginated.
16	D-WA/50681/2024	SURYA NARAYAN SATPATHY	2024-12-06	Authentication fee due on the Appellate Court Judgement Rs 3/-Not paid.
17	D-CRLA/31611/2024	DOLAGOBINDA MOHAPATRA	2024-12-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Period of Delay 64 days
18	D-CRLMC/36191/2024	BIBHU PRASAD DAS	2024-12-06	1. Annexure not correctly furnished in prayer of the petition. 2. Certified copy of order under annex-3 not filed. 3. Name of the lower not correctly furnished in petition.

19	D-CRLMC/36655/2024	LALITENDU MISHRA	2024-12-06	1. I.A. petition not paginated.
20	D-CRLMC/36637/2024	TUKUNA KUMAR MISHRA	2024-12-06	1. Date of order not correctly furnished in last line of page no.3.
21	D-CRLMA/36555/2024	ADV.	2024-12-06	A.fee of Rs 02.25 Paise not Paid
22	D-BLAPL/36675/2024	SUDEEP KUMAR SARANGI	2024-12-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
23	D-WP(C)/50715/2024	KUNJA SUNDAR DAS	2024-12-06	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.page no 10 to12 not neat AND legible.
24	D-WP(C)/50710/2024	SIDHARTHA SANKAR RAY	2024-12-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Index not correctly page marked in sl. no 6.
25	D-BLAPL/36325/2024	BHAWANI SANKAR PANIGRAHI	2024-12-06	1. Date of rejection order under Annexure-2 not tally with Date chart.2 Page nos.29,30 and 32 not neat and legible.3. Name of the Lower Court in rejection order under Annexure-3 (at last para) not correct in the cause title.
26	D-BLAPL/36783/2024	HARIPAD MOHANTY	2024-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not furnished on declaration.
27	D-WP(C)/50707/2024	SATYANARAYAN MISHRA	2024-12-06	1.synopsis and date chart not mentioned in the index.2.date wrongly mentioned in the last part of the index.3.serial no 2 of the affidavit fathers name wrongly mentioned.4.in index sl. no.1. writ petition wrongly page marked
28	D-BLAPL/36784/2024	HARIPAD MOHANTY	2024-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Paragraph no.not furnished on declaration.
29	D-CRLREV/36701/2024	DEVASHIS PANDA	2024-12-06	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 17 DAYS
30	D-ABLAPL/36711/2024	BIJAYA KUMAR BEHERA	2024-12-06	1. Page nos.13,14,21, 22 not neat.
31	D-CRLREV/36615/2024	RANJITA SINGH	2024-12-06	Neither certificate of good ground nor filing any revision before learned sess.judge filed.
32	D-BLAPL/36789/2024	BEDA PRAKASH PANDA	2024-12-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
33	D-ABLAPL/36714/2024	TARUN KUMAR BISWAL	2024-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Relationship wrongly mentioned in item No.3 of the affidavit.
34	D-CMP/50891/2024	ASHOK KUMAR MOHAPATRA	2024-12-06	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER.

				<p>14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION</p> <p>IA not addressed.(ii)Age of petitioner differs from the age of deponent, Rs.2.20p. be paid on anx.2(iii)Status of parties in trial court be furnished.</p>
35	D-BLAPL/36757/2024	KULDEEP MOHANTY	2024-12-06	Page nos. 15(A) and 19(A) not mentioned in index and Book mark.
36	D-BLAPL/36713/2024	BIBHUTI RANJAN MOHANTY	2024-12-06	1. As per Index, Annexure-2 not described in the petition.
37	D-BLAPL/36765/2024	PREETAM MISHRA	2024-12-06	Name of P.S. case no. not correct in index and Book mark.
38	D-RPFAM/50911/2024	AMIT KUMAR NATH	2024-12-06	<p>18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED</p> <p>1.welfare fund of Rs 50/ not paid 2. date mentioned in para -1 line 5 not correct. 3- put up SR after filing of c.copy.</p>
39	D-BLAPL/36771/2024	SIDDHARTH GOUTAM DAS	2024-12-06	<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p> <p>BNSS not mentioned.</p>
40	D-BLAPL/36700/2024	HRUDANANDA MOHAPATRA	2024-12-06	<p>7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.</p> <p>Age of he petitioner not reflected in V.nama.</p>
41	D-ABLAPL/36723/2024	PRASANTA KUMAR MISHRA	2024-12-06	1. Paragraph no. not correctly furnished in the petition.2.Page no.8 not neat. 3.Receipt Showing Serv.copy To Vigilance not Filed.
42	D-WA/50667/2024	KARUNAKAR JENA	2024-12-06	Period of Delay 41 days delay.
43	D-ABLAPL/36729/2024	BISWORANJAN SWAIN	2024-12-06	1. As per Index,Annexure-1 not described in the petition.
44	D-BLAPL/36718/2024	DIPTI RANJAN BHOKTA	2024-12-06	<p>9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.</p> <p>1. Paragraph no. not correctly furnished in the petition.2.Page nos.11,12,16,17 , 18 not neat and legible.</p>
45	D-BLAPL/36486/2024	S.S.RAY (2)	2024-12-06	Name of ps case no. not correct in cause title and petition as per FIR.
46	D-BLAPL/36720/2024	JAJATI KESHARI KHUNTIA	2024-12-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
47	D-ABLAPL/36624/2024	MANOJ BIHARI DAS	2024-12-06	<p>19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED</p> <p>1.Alphabetical A and B not page mark in index .2 Age of petitioner does not tally cause title and affidavit ,V.nama.</p>

48	D-BLAPL/36724/2024	GOPAL KRISHNA PANDA	2024-12-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per Standing Order No. 03 dated 09.07.2024, the name of Victim/informant shall not be mentioned in the petition.2. Paragraph no. not correctly furnished in the petition.
49	D-FAO/50921/2024	SATYABRATA MOHANTY,A.G.A	2024-12-06	RECEIPT SHOWING DEPOSIT OF ENTIRE AWARDED AMOUNT BEFORE THE COMMISSIONER NOT FILED.
50	D-BLAPL/36710/2024	SATYA RANJAN MULIA	2024-12-06	1.As per Index, Annexure-2 not described in the petition.
51	D-ABLAPL/36596/2024	HIMANSHU SEKHAR MISHRA	2024-12-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED SYNOPSIS AND DATE CHART as per index not filed.
52	D-CRLMC/36510/2024		2024-12-06	1-COURT FEE IS DEFICIENT. Rs.6/- be paid,(ii)Re.1.10p. be paid on anx.1.(IN PERSON)
53	D-MACA/50166/2024	SASHIBHUSAN DAS	2024-12-06	3-AUTHENTICATION FEE IS DEFICIENT. court fee payable not furnished in appeal
54	D-WP(C)/50897/2024	GOPINATH PANDA	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Hologram Rs 50 in V.NAMA not paid.
55	D-ABLAPL/36597/2024	HIMANSHU SEKHAR MISHRA	2024-12-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED SYNOPSIS AND DATE CHART as per index not filed .
56	D-ABLAPL/36737/2024	SUKANTA KUMAR NAYAK (2)	2024-12-06	1. Page no.10 not neat and legible.
57	D-MACA/50874/2024	MAHITOSH SINHA	2024-12-06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 21 days
58	D-WP(C)/50879/2024	AMIYA KUMAR CHHATOI	2024-12-06	Synopsis and Date chart not alphabetically page marked as per index
59	D-MACA/50920/2024	LAXMINARAYAN PATEL	2024-12-06	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
60	D-BLAPL/36678/2024	JNYANANANDA PANDA	2024-12-06	1.Provision Of Law incorrectly Furnished On Top Of Cause Title and Assesment slip .
61	D-CMP/50749/2024	SIDHARTHA MISHRA	2024-12-06	3-AUTHENTICATION FEE IS DEFICIENT. Re.1.10p. on anx.1,Rs.5.50p on anx.7,Rs.4.40p. on anx.8 be paid.(ii)Neat page no.36 be filed.
62	D-WP(C)/50816/2024	SATYANARAYAN MISHRA	2024-12-06	Annexures- 1 to 3 in book mark index and index of writ petition not properly described.
63	D-WP(C)/50830/2024	GANESH PRASAD SAMAL	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				1.H.C.Bar advocate welfare fee not paid.2.Legal assistant welfare fund fee not paid.
64	D-WP(C)/50831/2024	GANESH PRASAD SAMAL	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C Bar advocate welfare fund fee not paid.2.H.C Legal assistant welfare fund fee not paid.
65	D-WP(C)/50811/2024	SATYANARAYAN MISHRA	2024-12-06	Annexures-1 to 3 in book marks index and index of writ petition not properly described.
66	D-WP(C)/50833/2024	TUSHAR KANTA NAYAK	2024-12-06	14-NOT PROPERLY INDEXED. Index not page marked.
67	D-ABLAPL/36708/2024	MANAS KUMAR CHAND	2024-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
68	D-WP(C)/50809/2024	ER.DEBASHISHA HOTA	2024-12-06	Complete Address of Opp.Party No.4 not furnished.
69	D-ABLAPL/36698/2024	MANORANJAN MISHRA	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.8,10,11 not partially neat.2.Name of the counsel not capital letter in V.nama.
70	D-WP(C)/50814/2024	BIPLABA P.B. BAHALI	2024-12-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-WP(C)/50834/2024	DURGESH NARAYAN RATH	2024-12-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
72	D-ABLAPL/36699/2024	AMLAN SHAKTI PAUL	2024-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos.8 to 10 and v.nama not neat.
73	D-BLAPL/36706/2024	JAYADEBA BEHERA	2024-12-06	provision not correct.
74	D-ABLAPL/36704/2024	PRADEEP KUMAR PARIDA	2024-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration.
75	D-CRLMC/36738/2024	DEEPAK KU SAHOO	2024-12-06	3-AUTHENTICATION FEE IS DEFICIENT. A.Fee of Rs.2.20 p. be paid on anx.2.
76	D-ABLAPL/36709/2024	MANAS KUMAR CHAND	2024-12-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs of petition not correct in declaration of affidavit.
77	D-RSA/50910/2024	BASUDEV MISHRA	2024-12-06	Date of Judgment mentioned in Annexure-2 does not tally with the Index
78	D-ABLAPL/36731/2024	SATYAJIT MOHAPATRA	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Page no.18 not neat and legible.2. Petitioner No.6 and 7 not executants in V.Nama.3 One Jyoti Biswal executants in V.nama,who is not a party in this case.

79	D-WP(C)/50776/2024	KULDEEP MOHANTY	2024-12-06	Synopsis and date charts are not alphabetically paginated
80	D-ABLAPL/36707/2024	BIJAYA KUMAR BEHERA	2024-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 13 not neat.
81	D-WP(C)/50777/2024	HARIPAD MOHANTY	2024-12-06	Name of the opp.parties not correctly furnished in index,synopsis,date charts,affidavit and vakaltnama
82	D-WP(C)/50810/2024	KSHIROD KUMAR ROUT	2024-12-06	1.Mobile number in vakaltnama of all the counsel not furnished.2.Legible copy of page-18 and 22 to be filed
83	D-RVWPET/50916/2024	SRINIVAS MOHANTY	2024-12-06	Signature of the executant not furnished.in v.nama
84	D-RSA/50760/2024	SAMIR KUMAR MISHRA, (SR.ADV.)	2024-12-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.90/- to be paid.
85	D-RVWPET/50860/2024	RAJJEET ROY	2024-12-06	Period of Delay 734 days delay.
86	D-CONTC/50757/2024	ADV.	2024-12-06	1. Code NOT CORRECT 2. PAGE NO.11 NOT LEGIBLE
87	D-CRLMC/36582/2024	SANJIBANI MISHRA	2024-12-06	1.Name of the father of the petitioner in cause title not furnished.2.page nos.17 and 18 under Annex-2 not filed.
88	D-CRLMC/36584/2024	SANGRAM KESHARI MISHRA	2024-12-06	1.Provision Of Law Not correctly Furnished.
89	D-BLAPL/36658/2024	BIBHUTI RANJAN MOHANTY	2024-12-06	14-NOT PROPERLY INDEXED.
90	D-ABLAPL/36665/2024	SANJAY KUMAR BEHERA	2024-12-06	Page 20 not available.
91	D-WP(C)/50881/2024	AMIYA KUMAR CHHATOI	2024-12-06	Synopsis and Date chart not alphabetically page marked as per index.
92	D-CRLA/28259/2024	DURGAPRASAD SANGRAMJIT MALLICK	2024-12-06	1. Receipt showing copy on A.G. Not filed 2.The names of appellant--respondent not filled up 3. Code Wrongly indicated 4.The name of respondent no.2 be deleted from last 3 pages of the brief as the appeal related to sexual offence.
93	D-WP(C)/50705/2024	SATYANARAYAN MISHRA	2024-12-06	Synopsis and Date chart not mentioned in the index of the writ petition and date of filing wrongly mentioned in the index.
94	D-WP(C)/50718/2024	KEDAR SANKAR SAHU	2024-12-06	page no 31 to 35 not neat and legible.
95	D-WA/50683/2024	SOUMYA MISHRA	2024-12-06	1.Period of Delay 27 days delay. 2. Petitioner No.1 not Signature of the Executant
96	D-WP(C)/50746/2024	SIDDHARTH PRASAD MISHRA	2024-12-06	Paragraphs not correct in declaration part of the affidavit.
97	D-CRLREV/36656/2024	GOURI MOHAN RATH	2024-12-06	Good ground certificate Not furnished
98	D-CMP/50827/2024	SAMBEET PATTANAYAK	2024-12-06	14-NOT PROPERLY INDEXED. pg.8 and 9 not filed,(ii)IA not page marked correctly.
99	D-ABLAPL/36781/2024	KARTIK CHANDRA TRIPATHY	2024-12-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

100	D-CMAPL/50852/2024	ADV.	2024-12-06	1. C .COPY OF DISMISSAL ORDER NOT FILED
101	D-WP(C)/50813/2024	ER.DEBASHISHA HOTA	2024-12-06	30-OTHER DEFECT (IF ANY) 1.Complete address of Opp.party No.4 not furnished. 2.Tapas kumar Jena, petitioner No.3, has executed vakaltnama as Tapas Jena.
102	D-ABLAPL/36759/2024	HEMANTA KUMAR MUND	2024-12-06	.Receipt Showing Serv.copy To Vigilance not Filed.
103	D-LAA/50798/2024	KISHORE KUMAR JENA	2024-12-06	Put up for S.R. after the valuation of the appeal and court fee payable is furnished.
104	D-ABLAPL/36807/2024	GIRIDHARI SINGH	2024-12-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.16 and 17 not neat and legible.2. Annexure-1 not mentioned in Book mark as per file.
105	D-BLAPL/36739/2024	KULDEEP MOHANTY	2024-12-06	14-NOT PROPERLY INDEXED. Annexure -2 13 to 15(A) not mentioned in index.
106	D-CMP/50844/2024	CHITTARANJAN PATTANAİK	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of execution on vakaltnama not furnished.
107	D-BLAPL/36654/2024	RAMAKANTA MISHRA	2024-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 and 10 not legible.H.B.A. W.F.Fee Rs.50 not paid in V.Nama.
108	D-FAO/50890/2024	RIMJHIMBALA PATI	2024-12-06	1. Period of Delay 53 days delay 2.Vakalatnama properly stamped, Executed and accepted - Court fee of Rs. 2/- not paid
109	D-WP(C)/50785/2024	RAMA CHANDRA JENA	2024-12-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Date of annex.9 mentioned in the index not tally to annex.9 as annexed.
110	D-ABLAPL/36769/2024	MANORANJAN KHATUA	2024-12-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflected in V.nama.
111	D-CMP/50909/2024	RAJESH RANJAN SAHOO	2024-12-06	14-NOT PROPERLY INDEXED. Page mark in IA be corrected
112	D-ABLAPL/36775/2024	JAGABANDHU SAHU	2024-12-06	Name of the petitioner, not correct in index.
113	D-ABLAPL/36682/2024	PRASANT KUMAR BARIK	2024-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
114	D-FAO/50895/2024	RIMJHIMBALA PATI	2024-12-06	1. Period of Delay 53 days delay
115	D-ABLAPL/36776/2024	JAGABANDHU SAHU	2024-12-06	As per annex.2, date of disp. of not correct in reference certificate .
116	D-WP(C)/50812/2024	ER.DEBASHISHA HOTA	2024-12-06	30-OTHER DEFECT (IF ANY)

				Complete Address of Opp.Party No.4 not furnished.
117	D-ABLAPL/36770/2024	SAIBRATA RATH	2024-12-06	provision not correct.
118	D-WP(C)/50747/2024	SIDDHARTH PRASAD MISHRA	2024-12-06	1.Paragraphs are not correct in the declaration part of the affidavit. 2. Annexure 3 not marked on page no 19 as per index of the writ petition
119	D-WP(C)/50882/2024	AMIYA KUMAR CHHATOI	2024-12-06	synopsis and date chart not alphabetically page marked as per index.
120	D-BLAPL/35734/2024	SUSIL KUMAR PATNAIK	2024-12-06	S.T.Case no mentioned in the cause title not reflects in the Rejection order.
121	D-CRLMC/36683/2024	MAHES DAS	2024-12-06	1. Date of order,ST case number, PS case number and GR case not correctly furnished.
122	D-WP(C)/50395/2024	OMKAR DEVDAS	2024-12-06	30-OTHER DEFECT (IF ANY) Hologram of Rs.100/ not affixed in vakaltnama.
123	D-WP(C)/50471/2024		2024-12-06	30-OTHER DEFECT (IF ANY) 1. R.6/ not paid on cause title of writ petition. 2.Reference certificate not furnished. 3.Synopsis and date charts are not alphabetically paginated
124	D-CRLMC/36677/2024	BIJAYANANDA SAMANTARAY	2024-12-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Synopsis and date chart not alphabetically paginated. 2. Nomenclature not correctly furnished sl. no.1 in index. 3. Page nos 1 to 4 not notarized
125	D-RPFAM/50903/2024	RABINDRA NATH PRUSTY	2024-12-06	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 109 days
126	D-CRLMC/36716/2024	PRAVASHA PUJAREE PARIDA	2024-12-06	1. Annexure not correctly furnished in para no.5. 2. Year of PS case number not correctly furnished in para no.2. 3. Page no.10 not legible.
127	D-CRLMP/36627/2024	JAYADEBA BEHERA	2024-12-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS,10 and 11 NOT LEGIBLE AND SIGNATURE OF PETITIONER NOT MADE IN THIS PAGE.2. ATTESTATION NOT MADE BY THE COUNSEL FOR THE PETITIONER IN ANNEXURES
128	D-WP(C)/50763/2024	PABITRA KUMAR NAYAK	2024-12-06	30-OTHER DEFECT (IF ANY) Annexure -5 is not correctly exhibited.
129	D-WPCRL/36726/2024	BIJAYA KUMAR RAGADA	2024-12-06	correct nomenclature is CRLMC
130	D-WP(C)/50884/2024	AMIYA KUMAR CHHATOI	2024-12-06	Date chart not alphabetically page marked.
131	D-WP(C)/50877/2024	AMIYA KUMAR CHHATOI	2024-12-06	Annexure-7 not marked as per index of the writ petition at page no 59.

132	D-WP(C)/50927/2024	SAYANTAN PANDA	2024-12-06	Petitioner name Shila Bibi Dash mentioned on the top the affidavit does not tally with the cause title.
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DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 06-12-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.